

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2031
ANSWERED ON:19.08.2013
EMPLOYMENT AGENCIES
Singh Shri Bhupendra

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has registered employment agencies in the country;
- (b) if so, the details thereof State-wise;
- (c) whether the Government has examined/ reviewed the functioning of these registered/ non-registered agencies in the country;
- (d) if so, the details thereof;
- (e) whether the Government has received any complaints against these agencies; and
- (f) if so, the details thereof along with the action taken thereon?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) & (b) Registration of Employment Agencies/Private Placement Agencies rests with the State Governments/UT Administrations. Data about private placement agencies is not maintained centrally.
- (c) & (d) In the interest of job-seekers, Ministry of Labour & Employment issued guidelines on 30.10.2003 to the State Governments and Union Territory (UT) Administrations to consider regulation of the functioning of Private Placement Agencies as per local needs. States & UTs have been requested in October, 2010 to register placement agencies providing domestic workers specifically under Shops & Establishments Act. The State Governments were also requested to ensure compliance of these guidelines.
- (e) & (f) The complaints in this regard, if any, are to be dealt with by the State Governments as they are the competent authority for acting on such complaints.